

against whom cases are still pending 3 number of such officers are still working on the public dealing position.

(c) and (d) As a matter of policy, normally HPCL ensures reassignment of officers handling sensitive positions on completion of every three/four years. The officers with doubtful integrity as advised by Chief Vigilance Officer are not assigned to handle any sensitive/crucial position.

#### **Commercial production of shale gas by ONGC**

2144. SHRI MOHD. ALI KHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the ONGC aims at commercial production of shale gas by next year; and

(b) if so, the details thereof and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) and (b) ONGC has initiated a systematic shale gas exploration programme in different sedimentary basins. As part of this programme, ONGC has completed drilling of its first assessment well in Jambusar area in Cambay Basin, Gujarat and is to be followed by drilling of wells in Krishna-Godavari (Andhra Pradesh), Cauvery (Tamil Nadu and Puducheri) and Assam Basins.

On establishing the production potential of the shale reservoirs in different basins, the commercial production would be taken up.

#### **Cost price of petroleum products at refinery gate**

2145. SHRI RAM KRIPAL YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the final cost of aviation fuel, petrol, diesel, kerosene, LPG and CNG at refinery gate without taxes and duties separately; and

(b) the details of cost of these products with breakup *i.e.* raw material cost, production cost and any miscellaneous cost etc. at refinery gate and details of other materials produced from rest of crude oil separately?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) The Refinery Gate Price (RGP) of Aviation Turbine Fuel (ATF), Petrol, Diesel, PDS Kerosene and Domestic LPG, effective 1st February, 2014 is as under:

Product	RGP
ATF*	Rs. 47.65 per litre (at Jamnagar Port)
Petrol (BS-III)*	Rs. 44.96 per litre
Diesel (BS III)	Rs. 48.75 per litre
PDS Kerosene	Rs. 47.89 per litre
Domestic LPG	Rs. 956.34 per 14.2 KG cylinder

\* As per Indian Oil Corporation Limited

As regards the price of CNG, it is fixed by the City Gas Distribution entity. The price of CNG depends on the cost of gas, transportation cost, cost to serve and Central/State/Local Taxes and Duties. The price varies from one geographical area to another. The Ministry has recently taken a decision to meet the full requirement of CNG (Transport) and PNG (Domestic) sector from Domestic Gas and supply the Domestic Gas at uniform base price to all CGD entities for the purpose of CNG (Transport) and PNG (Domestic). This decision is likely to significantly reduce the price of cost of Gas to CGD entities leading to reduction in price of CNG (transport) and PNG (domestic).

Refining of crude oil is a process industry, where crude oil constitutes around 90%, of the total cost. Crude oil is processed through several processing units. Each of these units produce intermediate products streams, which require extensive reprocessing and blending. This causes in difficulty in apportioning the total costs to individual refined products with any accuracy. Therefore, individual product-wise costs are not identified separately.

Some of the other major products produced from refining of crude oil are Naphtha, Furnace Oil (FO), Low Sulfer High Stock (LSHS), Light Diesel Oil (LDO), Lubes, Bitumen, etc.

#### **Paradeep Oil Refinery**

2146. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) by when the Indian Oil's Paradeep Oil Refinery will start production; and

(b) whether it is a fact that the project has been delayed for more than ten years and, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI) : (a) As per the information provided by the Indian Oil Corporation Limited, the commissioning of the Paradip Refinery is likely to take place in phases between June, 2014 and December, 2014.

(b) No, Sir.

#### **Financial package for ONGC for oil and gas exploration**

2147. DR. V. MAITREYAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government has taken adequate steps and extended support to the ONGC to explore and expand their activities in Tamil Nadu;

(b) if so, the details thereof and the technical and administrative support extended for ONGC and the funds allocated for these purposes;

(c) the details of the physical and economic performances of ONGC in Tamil Nadu in terms of crude oil and gas identifications, exploitation and production; and

(d) the total amount allocated and disbursed in the last three years as financial support to the activities of ONGC in Tamil Nadu and neighbouring States?